GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:2972 ANSWERED ON:29.08.2012 IAS WORKING OUTSIDE CADRE STATE Ghubaya Shri Sher Singh;Singh Shri Pashupati Nath

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) the State-wise number of Indian Administrative Service Officers who have not worked in their respective State/cadre allotted to them along with the reasons therefor; and

(b) the corrective action taken or proposed to be taken by the Government in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

(a) & (b): The information is being collected and will be laid on the Table of the House.